

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :08/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

577-ADMISSION-COURTCODE-PSTLAO-AT-11.05 AM

1	Misc. Application	1139/2021	MR. NIRMAL NARENDRA KOTECHA-DELAY Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000646/2021)				
	SEBI Appeal	646/2021	MR. NIRMAL NARENDRA KOTECHA Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter :		Misc. Application/0001139/2021		

581-ADMISS-COURTCODE-DOCUMENTSINSPECTION-11.10 AM

2	SEBI Appeal	649/2021	Madhav Acharya Vs. SEBI AND ANR.	Visesha Law Services
Sub Matter(Disposed) :		Misc. Application/0001197/2021		

595-ADMISSION-COURTCODE-TILAKPREFERENTIAL-11.15 AM

3	SEBI Appeal	662/2021	GIRRAJ KISHOR AGRAWAL Vs. SEBI	Shantibhushan Advocate	Nirmal,
4	SEBI Appeal	663/2021	TANU GIRRAJ KISHOR AGRAWAL Vs. SEBI	Shantibhushan Advocate	Nirmal,

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<u>205-DISPOSAL-COURTCODE-BROKERSREGULATION-11.20AM.</u>				
5	SEBI Appeal	46/2020	Nirshilp Commodities and Trading Pvt. Ltd. and Anr Vs. SEBI	Farooqui M. Khalid, Advocate-I/B AAYUSHI SHARMA Mr. Kumar Desai, Advocate -i/b Vidhii Partners
<u>230-DISPOSAL-COURTCODE-DIRECTORPANCARD-AT 11.30 AM</u>				
6	SEBI Appeal	424/2020	Chandrasen Bhise Vs. SEBI	Ms. Shradha Achliya, Advocate Mr. Shyam Mehta, Senior Advocate
	Sub Matter :	Misc. Application/0000417/2020		
	Sub Matter :	Misc. Application/0000486/2020		
	Sub Matter :	Misc. Application/0000556/2021		
	Misc. Application	417/2020	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI	Ms. Shradha Achliya, Adv i/bJinal Garasia,Advocate
	(Main Matter Number :SEBI Appeal/0000424/2020)			
	Misc. Application	486/2020	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000424/2020)			
	Misc. Application	556/2021	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000424/2020)			
<u>294-ADMDISPOSAL-COURTCODE-TRANSFERSHARES-AT11.35AM</u>				
7	SEBI Appeal	442/2020	Jiger Shah Vs. SEBI	Corporate Attorneys The Law Point

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3	SEBI Appeal	385/2020	Dilip Shah Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	386/2020	Jiger Shah Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	443/2020	Dilip Shah Vs. SEBI	Corporate Attorneys The Law Point
Sub Matter :		Misc. Application/0000063/2021		
	Misc. Application	63/2021	Dilip Shah Vs. SEBI	Corporate Attorneys The Law Point
(Main Matter Number :SEBI Appeal/0000443/2020)				
	SEBI Appeal	98/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) :		Misc. Application/0000618/2021		
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) :		Misc. Application/0000619/2021		
	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) :		Misc. Application/0000621/2021		

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<u>374-ADMDISPOSAL-COURTCODE-CORNEREDSHARES-AT11.45PM</u>				
8	SEBI Appeal	471/2020	Bhargav Ranchodlal Panchal and Anr. Vs. SEBI	MR. K. C. JACOB, ADVOCATE-I/B-CORPO RATELAWCHAMBERS ELP
	Misc. Application	681/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
(Main Matter Number :SEBI Appeal/0000466/2021)				
	SEBI Appeal	466/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
Sub Matter : Misc. Application/0000681/2021				
<u>371-DISPOSAL-CODE-DISGORGERESTRAINPIT-AT-11.50AM</u>				
9	SEBI Appeal	49/2021	Quantum Securities Pvt. Ltd. Vs. SEBI	Mr. Rahul Das, Advocate K. Ashar and Co.
	SEBI Appeal	103/2021	Sanjay Dutt Vs. SEBI	Mr. Rahul Das, Advocate K. ASHAR AND CO.
	SEBI Appeal	104/2021	Ms. Prenita Dutt and Ors. Vs. SEBI	Mr. Rahul Das, Advocate K. ASHAR AND CO.
<u>79-ADMISSION-COURTCODE-DISGORGEMENT-AT-11.55 PM</u>				
10	SEBI Appeal	444/2021	Beejay Investment and Financial Consultants Pvt.Lt Vs. SEBI	Gaurav Bhardwaj, Advocate
Sub Matter(Disposed) : Misc. Application/0000773/2021				
Sub Matter(Disposed) : Misc. Application/0000774/2021				
Sub Matter(Disposed) : Misc. Application/0000775/2021				

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<u>491-ADMISSION-COURTCODE-COMPLAINTPROMOTERS-12NOON</u>				
11	SEBI Appeal	560/2021	RAJESH BHATIA And ANR. Vs. SEBI	Tushar Goradia Advocates ELP
<u>355-ADMISSION-COURTCODE-SOMAGDR-AT-12.05P.M.</u>				
12	Misc. Application	674/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI	Adv. Shourya Tanay
(Main Matter Number :SEBI Appeal/0000461/2021)				
	Misc. Application	731/2021	P. BANDYOPADHYAY Vs. SEBI	Ms.Aishwarya Shubhangi, Advocate
(Main Matter Number :SEBI Appeal/0000462/2021)				
	Misc. Application	768/2021	SUNIL PATEL Vs. SEBI	Adv. Shourya Tanay
(Main Matter Number :SEBI Appeal/0000463/2021)				
	SEBI Appeal	461/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI	Adv. Shourya Tanay
Sub Matter :		Misc. Application/0000674/2021		K. ASHAR AND CO
	SEBI Appeal	462/2021	P. BANDYOPADHYAY Vs. SEBI	Ms.Aishwarya Shubhangi, Advocate K. ASHAR AND CO
Sub Matter :		Misc. Application/0000731/2021		
	SEBI Appeal	463/2021	SUNIL PATEL Vs. SEBI	Adv. Shourya Tanay
Sub Matter :		Misc. Application/0000768/2021		K. ASHAR AND CO